

शिक्षा और वैज्ञानिक सर्वेक्षण मंत्रालय
 में राज्य मंत्री (डा० का० सा० श्री.जाजी):
 (क) से (ग). एक विवरण समा पटल
 पर रख दिया गया है। [बिज्ञिये परिशिष्ट ५,
 अनुक्रम सं० ५६]

Nagas

*1765. **Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

(a) whether any of the Nagas who surrendered offered their services to help establishing law and order in the Naga Hills area;

(b) if so, the number of them; and

(c) the conditions on which such services were offered?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (c). Several such persons offered their services unconditionally. The number of those who surrendered is considerable but it is difficult to give the exact figure.

Metallurgical Coal

*1766. **Shri T. B. Vittal Rao:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the total quantity of metallurgical Coal supplied to the Railways during 1st January to 31st July, 1957; and

(b) the steps taken to reduce the use of this coal in locomotives?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) About 1.99 million tons of metallurgical coal were supplied to Railways during the period 1st January to 30th April 1957.

Figures after April are not available.

(b) The Second Five Year Plan provides for the progressive replacement of coking coals by non-coking coals for use in locomotives. Production of non-coking coal of higher grades is

being increased suitably. A systematic replacement is expected to commence from the middle of 1958.

Income Tax on Race-goers

*1767. **Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state:

(a) whether the attention of Government has been drawn to the alleged evasion of income tax on a fairly large scale by collusive methods practised by book-makers and wealthy punters at race meetings in Calcutta, Bombay, Madras, Poona and Bangalore; and

(b) what steps are being taken at present to ensure maximum collection of income tax on racegoers' earnings?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) A few cases of collusive transactions between assesses, who are wealthy punters, and book-makers have come to the notice of the Department.

(b) Race winnings of the majority of punters are not assessed as they are only casual receipts. However, transactions of a collusive nature, put through with the intention of defrauding revenue, are fully investigated.

Coke-Oven Gas

*1768. { **Shri Ghosal:**
Shri B. Das Gupta:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) what is the quantity of coke-oven gas required for the Durgapur Steel Plant; and

(b) what steps have been taken to supply the same?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) About 38 million cub. ft. per day.

(b) Coke-Oven gas will be available as a by-product, in the process of

manufacture of coke out of coal, in the coke-ovens of the Steel Plant itself.

Recruitment of Engineers

*1768-A. **Shri Harish Chandra Mathur**: Will the Minister of Home Affairs be pleased to state what steps, if any, have been taken by Government to recruit youngmen for service while they are actually studying in Engineering and Technical Institutions?

The Minister of State in the Ministry of Home Affairs (Shri Datar): Government have not taken any such step.

Nagas

*1769. { **Shri D. C. Sharma**;
Shri H. N. Mukerjee;
Shri Panigrahi;
Shri L. Achaw Singh;
Shri Raghunath Singh;

Will the Minister of Home Affairs be pleased to state:

(a) whether he is aware of the fact that the Nagas met at Kohima on the 22nd August, 1957 to evolve an agreed formula to end the longstanding political impasse; and

(b) if so, whether the Government of India have received a copy of the proceedings of their Conference?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes.

(b) No, but some reports of the proceedings have been received.

Delegation of Indian Scientists to U.S.S.R.

*1770. **Shri Subodh Hasda**: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Short Notice Question No. 13 on the 31st May, 1957 and state:

(a) whether the Delegation of Indian Scientists has left for Russia; and

(b) if not, the reasons for not sending the Delegation?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimail): (a) and (b). A statement giving the required information is laid on the Table of the Lok Sabha. [See Appendix V, annexure No. 60.]

Removal of Untouchability

*1771. **Shri B. C. Kamble**: Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 209 on the 24th May, 1957 and lay a statement on the Table showing:

(a) the amount spent by the Government of Bombay out of the allocation made for the purpose of removal of untouchability during 1956-57;

(b) the items on which it was spent; and

(c) the results achieved thereof?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) to (c). The information is being collected and will be laid on the Table of the Lok Sabha as soon as received.

Report of Public Services (Qualifications for Recruitment) Committee

*1772. **Shri R. S. Lal**: Will the Minister of Home Affairs be pleased to state the decision of the Government on the report of Public Services (Qualification for Recruitment) Committee?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The recommendations of the Public Services (Qualifications for Recruitment) Committee are under examination and no decisions have so far been taken on them

Remission of Sentences

*1772-A. **Dr. Ram Subhag Singh**: Will the Minister of Defence be pleased to state:

(a) whether Government have remitted the sentences of any prisoners